

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/4670/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti S. Bhattacharjee,
Principal Judge,
Family Court, No.2,
Kamrup, Guwahati.

Dated Guwahati the 31st August, 2019.

Sub: **Permission for official vehicle along with official driver.**

Ref:- Your letter No.FCK 5/12/PJ/206/19, dtd 27.08.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to take your official vehicle, at your own cost, during the aforesaid period of Durga Puja vacation i.e. w.e.f. 05.10.2019 to 18.10.2019, as prayed for. However, you have to make your own arrangement as regards driver.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/4671/A, dated 31.8.19

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdas